

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/882/2024, IA No.708/2018 , IA No.234/2019, Contempt Application (IBC)/11/2023 in CP(IB) No.198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

**IA (IBC)/882/2024**

**Present:** Ld. Counsel Ms. Vazra Laxmi for the Applicant.

This is an application filed by the Liquidator to take on record the progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**IA No.708/2018**

**Present:** Ld. Counsel Mr. Nitish for the Applicant.

Withdrawal memo has been filed. In view of this, IA is dismissed as withdrawn.

**IA No.234/2019**

**Present:** Ld. Counsel Mr. P. Vikram for the Applicant.

Ld. Counsel Ms. JVL Bharati for the Respondent No.1

Ld. Counsel Ms. Sree Ramya for the Respondent No.2.

Counter has already been filed. Pleadings completed. **Matter is adjourned to 07.08.2024.**

Contd...

(2)

**Contempt Application (IBC)/11/2023**

Pleadings completed. **Matter is adjourned to 07.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**